

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3309
ANSWERED ON:05.02.2004
TIME LIMIT FOR APPOINTMENT OF DEALERS
MANSUKHBHAID. VASAVA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has not fixed any time limit for the appointment of a dealer
- (b) if so, the reasons therefor;
- (c) whether the lack of a definite time period promotes corruption; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) to (d): After the dismantling of the Administered Pricing Mechanism in the petroleum sector with effect from 1.4.2002, the Oil Marketing Companies (OMCs) have framed their own guidelines for selection of dealers/distributors based on certain basic parameters conveyed by the Government. The guidelines of the OMCs contain a time frame for various steps in the selection process.